



APPELLATE TRIBUNAL FOR
ELECTRICITY
Core 5, Ground Floor, SCOPE Building,
Lodhi Road, New Delhi-110003

Tel.: 24361518, 24368481 Fax:
24368482

File No.23/08/2020-Adm/AMC/-550/22

Dated : 27th July, 2022

NOTICE

The Appellate Tribunal for Electricity, SCOPE Complex, Lodhi Road, New Delhi has required Law Researchers through outsource at a consolidated Remuneration of Rs.65,000/- per month in APTEL the eligibility criteria/ qualification is as under :-

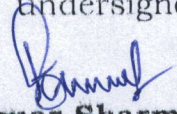
Eligibility Conditions:

- (i) The candidate should be a graduate in law from a duly recognized law school/college/university/institute established by law in India and eligible for enrolment as an Advocate with the Bar Council of India.
- (ii) Final year students pursuing three/five year degree in law will also be eligible to apply subject to furnishing proof of acquiring the law qualification at the time of interview/before taking up the engagement as LR.
- (iii) The candidate must have a good working knowledge of computers.

Age and Nationality:

- (i) The candidate should not be above 27 years as on the date of making application for LR. This requirement may, in appropriate cases, be relaxed by the Hon'ble Chairperson upon the request of the Hon'ble Member concerned.
- (ii) The candidate must be a citizen of India.

2. Interested candidates may submit their resume to the undersigned latest by 01.08.2022.


(Kapil Kumar Sharma)
Admn.-Cum-Accounts Officer

Notice Board of APTEL/Website of APTEL